

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 732 OF 2019 IN
DFR NO. 797 OF 2019

Dated : 31st May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Transmission Corporation of Uttarakhand Limited **Appellant(s)**
Versus
Uttarakhand Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyashnu Bhatt

Counsel for the Respondent(s) : Ms. Oman Wazzirr for R-2

ORDER

Appellants are directed to file affidavit of service by 10.07.2019

List the matter on **10.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/pk